

RATIFIED MINUTES
DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 14/81 SCHEDULED TO BE HELD ON 28.06.20011 BUT ACTUALLY HELD ON 06.07.2011.

The Meeting No. 14/81 of Norms Committee-II was held on 06.07.2011 for the licensing year 2011-12 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Shri B.D.Ghosh, Addl I.A.	M/o Steel
3.	Shri. S.K.Jain, Sr.D.O.	DIPP
4.	Shri K.K.Fanda, AD	MSME
5.	Sh Raman Kumar, FTDO	DGFT

1	Case No.:9/25/81-ALC2/2009	Party Name:RPG CABLES LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00172/AM10/	RLA File :03/95/040/00100/AM10/	Lic.No/Date:0310537317 11.09.2009	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

2	Case No.:13/25/81-ALC2/2009	Party Name:RPG CABLES LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00176/AM10/	RLA File :03/95/040/00184/AM10/	Lic.No/Date:0310537350 11.09.2009	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for			

forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 19.07.2011.

3	Case No.:9/14/81-ALC2/2011	Party Name:INDIAN CHAIN PVT LTD	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00086/AM12/	RLA File :02/24/040/00212/AM11/	Lic.No/Date:0210155678 02.03.2011	Defer Date:16.08.2011
	Decision :NC observed that application is being forwarded to DIPP/MOS. The case stands deferred and to be relisted on 16.08.2011.			

4	Case No.:4/14/81-ALC2/2011	Party Name:GAVIRANGA ENTERPRISES	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00081/AM12/	RLA File :07/21/040/00904/AM11/	Lic.No/Date:0710077956 10.03.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to DHI. The case stands deferred and to be relisted on 16.08.2011.			

5	Case No.:23/14/81-ALC2/2011	Party Name:STEAM TURBINE ENGINEERING [I] PVT. LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00100/AM12/	RLA File :03/95/040/01009/AM11/	Lic.No/Date:0310622114 18.03.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

6	Case No.:8/14/81-ALC2/2011	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00085/AM12/	RLA File :02/24/040/00225/AM11/	Lic.No/Date:0210156879 29.03.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to DIT. The case stands deferred and to be relisted on 16.08.2011.			

7	Case No.:24/14/81-ALC2/2011	Party Name:TRANSLLOY INDIA PVT. LTD.,	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00101/AM12/	RLA File :03/95/040/00986/AM11/	Lic.No/Date:0310625042 05.04.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to MSME. The case stands deferred and to be relisted on 16.08.2011.			

8	Case No.:22/14/81-ALC2/2011	Party Name:ASSOCIATED CABLES PVT. LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00099/AM12/	RLA File :03/94/040/01143/AM11/	Lic.No/Date:0310627277	Defer

		19.04.2011	Date:16.08.2011
Decision : NC observed that application is being forwarded to DIPP. The case stands deferred and to be relisted on 16.08.2011.			

9	Case No.:2/14/81-ALC2/2011	Party Name:WELSPUN CORP LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00079/AM12/	RLA File :34/24/040/00003/AM12/	Lic.No/Date:3410030010 26.04.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to DIPP. The case stands deferred and to be relisted on 16.08.2011.			

10	Case No.:5/14/81-ALC2/2011	Party Name:TORRENT CABLES LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00082/AM12/	RLA File :08/24/040/00381/AM11/	Lic.No/Date:0810098566 26.04.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to DIPP. The case stands deferred and to be relisted on 16.08.2011.			

11	Case No.:3/14/81-ALC2/2011	Party Name:WELSPUN CORP LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00080/AM12/	RLA File :34/24/040/00004/AM12/	Lic.No/Date:3410030036 28.04.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to DIPP. The case stands deferred and to be relisted on 16.08.2011.			

12	Case No.:7/14/81-ALC2/2011	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00084/AM12/	RLA File :34/24/040/00010/AM12/	Lic.No/Date:3410030037 28.04.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to DIPP. The case stands deferred and to be relisted on 16.08.2011.			

13	Case No.:1/14/81-ALC2/2011	Party Name:PERSANG ALLOY INDUSTRIES PVT LTD	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00078/AM12/	RLA File :34/24/040/00005/AM12/	Lic.No/Date:3410030058 29.04.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to DIPP. The case stands deferred and to be relisted on 16.08.2011.			

14	Case No.:6/14/81-ALC2/2011	Party Name:MITTAL APPLIANCES LIMITED,	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00083/AM12/	RLA File :11/24/040/00002/AM12/	Lic.No/Date:1110024686	Defer

		04.05.2011	Date:16.08.2011
Decision : NC observed that application is being forwarded to DIPP. The case stands deferred and to be relisted on 16.08.2011.			

15	Case No.: 10/14/81-ALC2/2011	Party Name:HAVELLS INDIA LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00087/AM12/	RLA File :05/23/040/00091/AM12/	Lic.No/Date:0510292911 10.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

16	Case No.: 11/14/81-ALC2/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00088/AM12/	RLA File :05/23/040/00094/AM12/	Lic.No/Date:0510293097 13.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

17	Case No.: 12/14/81-ALC2/2011	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00089/AM12/	RLA File :04/24/040/00075/AM12/	Lic.No/Date:0410124887 13.06.2011	Defer Date:16.08.2011
	Decision : NC observed that application is being forwarded to DIPP. The case stands deferred and to be relisted on 16.08.2011.			

18	Case No.: 13/14/81-ALC2/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00090/AM12/	RLA File :05/23/040/00092/AM12/	Lic.No/Date:0510293233 14.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

19	Case No.: 14/14/81-ALC2/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00091/AM12/	RLA File :05/23/040/00103/AM12/	Lic.No/Date:0510293234 14.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

20	Case No.:15/14/81-ALC2/2011	Party Name:DACC INTERNATIONAL PVT. LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00092/AM12/	RLA File :05/23/040/00319/AM11/	Lic.No/Date:0510293396 14.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

21	Case No.:16/14/81-ALC2/2011	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00093/AM12/	RLA File :03/94/040/00216/AM12/	Lic.No/Date:0310636355 15.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

22	Case No.:17/14/81-ALC2/2011	Party Name:KEC INTERNATIONAL LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00094/AM12/	RLA File :03/94/040/01157/AM11/	Lic.No/Date:0310636363 15.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

23	Case No.:18/14/81-ALC2/2011	Party Name:BHANSALI CABLES & CONDUCTORS (P) LTD.,	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00095/AM12/	RLA File :05/23/040/00031/AM12/	Lic.No/Date:0510293736 16.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

24	Case No.:19/14/81-ALC2/2011	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00096/AM12/	RLA File :03/95/040/00117/AM12/	Lic.No/Date:0310636983 17.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

25	Case No.:20/14/81-ALC2/2011	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:14/81-ALC2/2011	Status:Deffered
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		28.06.2011	and Re-indexed
HQ File :01/81/050/00097/AM12/	RLA File :03/95/040/00144/AM12/	Lic.No/Date:0310637250 20.06.2011	Defer Date:16.08.2011
Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			

26	Case No.:21/14/81-ALC2/2011	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:14/81-ALC2/2011 28.06.2011	Status:Deffered and Re-indexed
	HQ File :01/81/050/00098/AM12/	RLA File :05/24/040/00013/AM12/	Lic.No/Date:0510293894 20.06.2011	Defer Date:16.08.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 16.08.2011.			
